

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. C.P. 4292/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Gokani Investment
V/s
Reliance Industries Ltd

Section: 58 of the Companies Act, 2013

ORDER

Counsel, Rakesh Pathak appeared for the Petitioner through VC, and Counsel, Kinjal Kakkad appeared for the Respondent through VC. It has been pointed out by the Petitioner that an Application for substitution has been filed with the Registry which has not yet been numbered. The registry is directed to do the needful and list the Application well before the adjourned date. List this matter on **23.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)